

ITEM NO.10

COURT NO.9

SECTION III

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).38515/2018

(Arising out of impugned final judgment and order dated 26-06-2018  
in TA No.180/2018 passed by the High Court of Gujarat at Ahmedabad)

THE SANDESH LTD.

PETITIONER(S)

VERSUS

PR. COMMISSIONER OF INCOME TAX 4

RESPONDENT(S)

(FOR ADMISSION and I.R. and IA No.162108/2018-CONDONATION OF  
DELAY IN FILING)

Date : 26-11-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA

HON'BLE MR. JUSTICE K.M.JOSEPH

For Petitioner(s)

Ms.Manisha T. Karia, Adv.

Ms.Saumya, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Delay condoned.

Issue notice.

Tag with SLP (C) Nos.19176-19178 of 2017.

(Ashok Raj Singh)  
Court Master

(Chander Bala)  
Court Master